

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-798
ANSWERED ON- 05/02/2026

**DEENDAYAL UPADHYAY NATIONAL WELFARE PROGRAMME FOR
SPORTSPERSONS**

798. SHRI SANA SATHISH BABU:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) the number of sportspersons who have benefitted under the Deendayal Upadhyay National Welfare Programme for sportspersons during the last three years, State-wise;
- (b) the funds sanctioned and disbursed under the programme during the same period;
- (c) whether any beneficiaries are from Andhra Pradesh, particularly from Kakinada district; and
- (d) the measures being taken to enhance awareness, simplify application procedures and ensure timely financial assistance to eligible sportspersons?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a) to (c): The number of sportspersons benefitted under Pandit Deendayal National Welfare Program for Sportspersons in the last three financial years, state wise beneficiary details including the state of Andhra Pradesh is as under;

S.no.	State	Financial Year		
		2022-2023	2023-2024	2024-2025
1	Delhi	7	4	0
2	Andhra Pradesh	1	0	3
3	Uttar Pradesh	7	6	7
4	Haryana	5	14	12
5	West Bengal	3	4	0
6	Rajasthan	0	2	2
7	Bihar	1	0	0
8	Manipur	0	0	0
9	Maharashtra	7	6	2
10	Jharkhand	1	0	0

11	Karnataka	2	0	1
12	Punjab	1	1	0
13	Jammu & Kashmir	4	2	1
14	Madhya Pradesh	1	0	2
15	Chhattisgarh	2	0	0
16	Assam	1	1	0
17	Gujrat	0	0	0
18	Tamil Nadu	3	3	5
19	Bangalore	1	0	0
20	Kerala	1	0	0
21	Himachal Pradesh	2	0	2
22	Arunachal Pradesh	1	0	2
23	Uttarakhand	1	0	0
24	Pune	1	0	0
25	Chandigarh	1	0	0
26	Odisha	0	1	0
27	Telangana	0	1	0
Total		54	45	39

Further, the funds sanctioned and disbursed under Pandit Deendayal National Welfare Program for Sportspersons during the above said period is as under:

S.no	Financial Year	Allocation (in crore)	Expenditure (in crore)
1.	2022-23	2.00	1.07
2.	2023-24	2.00	1.07
3.	2024-25	2.00	0.95

(d): The Government has adopted a series of measures to ensure timely and transparent disbursement of financial assistance under the Pandit Deendayal National Welfare Program For Sportspersons such as the implementation of Direct Benefit Transfer (DBT) mechanism for disbursement and dedicated online portal (<https://dbtyas-sports.gov.in>) to digitize the process of inviting applications, thus ensuring the timely and efficient disbursement of financial assistance to beneficiaries. Under this system, financial assistance is directly transferred into the bank accounts of the beneficiary thereby eliminating delays, reduces administrative bottlenecks, and ensures that the benefits reach the intended beneficiaries in a timely and efficient manner.
